

Mirage Ceramics Private Limited											
Claim Register as on 17-04-2021											
Financial Creditors											
S. No.	Claim Receipt Date	Name of Financial Creditor	Amount Claimed (In Rupees)			Amount Accepted (In Rupees)			Amount Not Accepted	Percentage of share	Remarks
			Principal	Interest and Other Charges	Total	Principal	Interest and Other Charges	Total			
1	28 February 2020	Abhudaya Co-operative Bank Limited. Assigned to ASREC India Limited on 26/8/2020	23,67,72,967.25	82,43,900.17	24,50,16,867.42	23,67,72,967.25	82,43,900.17	24,50,16,867.42	-	43.14%	Share Money of Rs. 15.00 lakhs to be adjusted against the claim.
2	5 March 2020	Shri Kamlesh Mehta	32,29,25,000.00	-	32,29,25,000.00	32,29,25,000.00	-	32,29,25,000.00	-	56.86%	
		Sub Total	55,96,97,967.25	82,43,900.17	56,79,41,867.42	55,96,97,967.25	82,43,900.17	56,79,41,867.42		100.00%	
3	3 March 2020	Splendor Shelters Private Limited (Related Party)	7,85,41,120.00	-	7,85,41,120.00	7,85,41,120.00	-	7,85,41,120.00	-		
		Total	63,82,39,087.25	82,43,900.17	64,64,82,987.42	63,82,39,087.25	82,43,900.17	64,64,82,987.42			
Operational Creditors											
1	21 February 2020	Synergy Fertchem Private Limited	15,69,429.00	-	15,69,429.00	15,69,429.00	-	15,69,429.00	-		
2	27 February 2020	STPM Logistics LLP	9,66,802.00	-	9,66,802.00	9,66,802.00	-	9,66,802.00	-		
3	14 July 2020	Colorobbia Chemicals India Pvt. Ltd.	23,12,360.00	8,73,280.00	31,85,640.00	23,12,360.00	8,73,280.00	31,85,640.00			
4	28 June 2020	New Mallikjan Roadlines	31,43,738.00	-	31,43,738.00	31,43,738.00	-	31,43,738.00			
5	1 September 2020	K.G.Mines & Minerals	24,177.00	-	24,177.00	24,177.00	-	24,177.00			
6	5th september 2020	MAHAVITARAN [MSEDCL]	50,95,888.00	21,51,535.00	72,47,423.00	50,95,888.00	21,51,535.00	72,47,423.00			Form to be filed properly. Interest calculation should be upto 14/2/2020 and not 31/8/2020.
7	17th April 2021	Gupta Grinding Mills	49,02,230.64	54,64,093.00	1,03,66,323.64	46,11,594.00	-	46,11,594.00	57,54,729.64		
8	17th April 2021	Siddhi Vinayak Transport Company	39,21,118.00	51,99,907.00	91,21,025.00	36,34,845.00	-	36,34,845.00	54,86,180.00		
		Sub Total	2,19,35,742.64	1,36,88,815.00	3,56,24,557.64	2,19,58,833.00	30,24,815.00	2,43,83,648.00	1,12,40,909.64		
9	31ST March 2020	Commissioner Central Tax-Pune 1, GST COMMISSIONERATE [Provisional]	7,64,65,163.00	4,25,49,405.00	11,90,14,568.00	4,95,29,706.00	[to be determined]	4,95,29,706.00	6,94,84,862.00		Accepted Provisionally as per Books of Accounts
		[CGST-SGST-IGST-CENTRAL EXCISE]									
10	18th May,2020	Deputy Commissioner of State Tax-Mumbai [MVAT-CST][Incl. Interest etc.]	19,40,38,518.00	-	19,40,38,518.00	19,40,38,518.00	-	19,40,38,518.00			Shall be a Member of Committee of Creditors, without Voting Rights.
		Sub Total	27,05,03,681.00	4,25,49,405.00	31,30,53,086.00	24,35,68,224.00		24,35,68,224.00	6,94,84,862.00		
workmen											
11	18th February, 2021	Workmen	2,90,44,329.00	-	2,90,44,329.00	40,14,601.00	-	40,14,601.00	2,50,29,728.00		Claim accepted as per the arbitration petition at High Court filed before CIRP Commencement.
		Sub Total	2,90,44,329.00	-	2,90,44,329.00	40,14,601.00	-	40,14,601.00	2,50,29,728.00		
Summary											
S. No.	Number of Claims	Type of Creditors									
1	3	Financial Creditors	63,82,39,087.25	82,43,900.17	64,64,82,987.42	63,82,39,087.25	82,43,900.17	64,64,82,987.42	-		
2	10	Operational Creditors	29,24,39,423.64	5,62,38,220.00	34,86,77,643.64	26,49,27,057.00	30,24,815.00	26,79,51,872.00	8,07,25,771.64		
3	63	Workmen (part of Retrenchment/full and final settlement, payment on the closure of factory)	2,90,44,329.00	-	2,90,44,329.00	40,14,601.00	-	40,14,601.00	2,50,29,728.00		
	76	Total Claims	95,97,22,839.89	6,44,82,120.17	1,02,42,04,960.06	90,71,80,745.25	1,12,68,715.17	91,84,49,460.42	10,57,55,499.64		

NOTE: In addition to the above, Provident Fund dues amounting to Rs. 1,22,33,512/- as determined by Mumbai High Court order dated 5/12/2019 on the Arbitration Petition. (Kamlesh Mehta v/s Mirage Ceramics Private Limited) is payable.

The said amount is escalated to Rs. 3,00,19,449/-, calculated upto 15/03/2021 as per the Email received on 24th March, 2021 from Ajay kumar Yadav, Asst PF Commissioner & Recovery Officer, EPF Organisation, Regional Office, Dadar. He was asked to submit the final dues calculated up to 14th February, 2020 i.e. **INSOLVENCY COMMENCEMENT DATE.**

No formal claim is filed by Provident fund office with Resolution Professional till date, relying on the order of Honorable NCLT KOCHI. Which was attached along with the above referred Email dated 24th March, 2021.